

**GOVERNMENT OF INDIA
SPACE
LOK SABHA**

UNSTARRED QUESTION NO:2758
ANSWERED ON:17.08.2011
DATA SHARING POLICY
Tewari Shri Manish

Will the Minister of SPACE be pleased to state:

- (a) whether the Government has announced a new data sharing policy for India's Remote Sensing Satellites which will effectively break the monopoly that Indian Space Research Organisation (ISRO) has had on the remote sensing sector;
- (b) if so, the details thereof;
- (c) whether this policy also leave a door open for private agencies to own remote sensing satellites;
- (d) if so, the details thereof; and
- (e) the details of the remote sensing imagery and data which will be available after this policy?

Answer

MINISTER OF STATE IN THE MINISTRY PERSONNEL, PG & PENSIONS AND IN THE PRIME MINISTER'S OFFICE(SHRI V. NARAYANASAMY):

- (a)& (b) Government has announced the Remote Sensing Data Policy (RSDP) 2011, containing modalities for managing and/or permitting the acquisition/dissemination of remote sensing data in support of developmental activities. As per the policy, the National Remote Sensing Centre (NRSC) of the Indian Space Research Organisation (ISRO)/ Department of Space (DOS) is vested with the authority to acquire and disseminate all satellite remote sensing data in India, both from Indian and foreign satellites.
- (c) No, Sir.
- (d) Does not arise.
- (e) All data of resolutions of 1 meter and above will be available to users on a non-discriminatory basis and on 'as requested basis'. However, data of resolution below 1m will be made available after following the regulatory mechanisms provided in the RSDP Policy 2011.